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The Orissa Gazette

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 Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

PROGRAMME OF HIS EXCELLENCY'S VISIT TO KORAPUT AND CHATRAPUR IN NOVEMBER 1937.

DAY AND DATE.	STANDARD TIME.	STATION.	REMARKS.
NOVEMBER 1937—			
Thursday, 4th	8-30 A.M.	Arrive Salur.	
	9-15 A.M.	Detrain and leave for Koraput.	By car.
	11-30 A.M.	Arrive Koraput.	
Friday, 5th	}	HALT.	
to			
Tuesday, 16th			

DAY AND DATE.	STANDARD TIME.	STATION.	REMARKS.
NOVEMBER 1937—			
Wednesday, 17th ...	4-30 P.M.	Leave Koraput	... By car.
	6-45 P.M.	Arrive Salur.	
		ENTRAIN.	
	10-30 P.M.	Leave Salur.	... By special train.
Thursday, 18th ...	6-30 A.M.	Arrive Chatrapur.	
	7-30 A.M.	Detrain and drive to Collector's bungalow.	
Friday, 19th ...		HALT.	
Saturday, 20th ...	10-45 A.M.	Leave Chatrapur	... By special train.
	3-00 P.M.	Arrive Puri.	
		Detrain and drive to Government House, Puri.	

All arrivals and departures will be private.

PARTY.

HIS EXCELLENCY.

LADY HUBBACK.

J. S. Wilcock, Esq., I.C.S., Secretary to Governor.

W. L. O'B. Stallard, Esq., I.P., Aide-de-Camp.

Lt. Md. Raza Khan, Bahadur, Indian A. D. C.

All letters and telegrams for His Excellency and party should be addressed "Orissa Governor's Camp", without the addition of the name of any post town.

PROGRAMME OF THE VISIT OF HIS EXCELLENCY SIR JOHN HUBBACK, K.C.S.I., I.C.S., GOVERNOR OF ORISSA TO CUTTACK.

DAY AND DATE.	STANDARD TIME.	STATION.	REMARKS.
NOVEMBER 1937—			
Friday, 26th ...	8-20 A.M.	Leave Government House	By car.
	8-25 A.M.	Arrive Puri Station.	
		ENTRAIN.	
	8-30 A.M.	Leave Puri ...	... By special train.
	10-30 A.M.	Arrive Cuttack	
		DETRAIN and drive to Circuit House.	
Saturday, 27th to DECEMBER 1937—		HALT.	
Thursday, 9th ...			
Friday, 10th ...	8-15 A.M.	Leave Circuit House	... By car.
	8-25 A.M.	Arrive Cuttack Station.	
		ENTRAIN.	
	8-30 A.M.	Leave Cuttack ...	... By special train.
	10-30 A.M.	Arrive Puri	
		DETRAIN and drive to Government House.	

NOTE.—All arrivals and departures will be private.

PARTY.

HIS EXCELLENCY.

LADY HUBBACK.

J. S. Wilcock, Esq., I.C.S., Secretary to Governor.

W. L. O'B. Stallard, Esq., I.P., Aide-de-Camp.

Lt. Md. Raza Khan, Bahadur, Indian A.D.C.

All letters and telegrams for His Excellency and party should be addressed "Orissa Governor's Camp", without the addition of the name of any post town.

J. S. WILCOCK,

Secretary to His Excellency
the Governor of Orissa

HOME, REVENUE AND FINANCE
DEPARTMENTS.*The 5th November 1937.*

NOTIFICATIONS.

The 10th November 1937.

No. 12530-A.—Maulavi Muhammad Abdul Ahad, Deputy Magistrate and Deputy Collector, is granted leave on half average pay on medical certificate for four months under rules 291 and 292 of the Bihar and Orissa Service Code in extension of the leave granted to him in notification no. 7409-A., dated the 3rd July 1937.

P. T. MANSFIELD,
Chief Secretary to Government.

No. 12395-P.—In exercise of powers conferred by section 1 of the Police Act, 1861 (Act V of 1861), the Governor of Orissa is pleased to appoint every Inspector of Police in the Province of Orissa to perform, within the limits of the sub-division or circle to which he is posted, as an Inspector of Police, all the duties of a District Superintendent of Police under sub-sections (3) and (4) of section 30 of the said Act.

The Bihar and Orissa Government notification no. 521-P., dated the 20th January 1936 in its application to the province of Orissa, is hereby cancel led.

By order of the Governor,
P. T. MANSFIELD,
Chief Secretary to Government.

The 10th November 1937.

No. 12518-P.—The following notification, issued by the Government of India in the office of the Secretary to the Governor-General (Public), is published for general information.

P. T. MANSFIELD,
Chief Secretary to Government.

New Delhi, the 27th October 1937.

No. F-4/31/37-S G. G. (Police).—His Excellency the Viceroy and Governor General of India has been pleased to confer the Indian Police Medal on the following officers:—

Name of officer and rank.

Statement of services for which the decoration has been conferred.

ORISSA.

Waz Mohammad, Constable ...

... On 7th July 1937 a well in the course of construction inside the compound of the Jharswar Mahadeb Temple in Nayabazar, Balasore town, collapsed, burying two masons. Constable Waz Mohammad on receiving information hastened to the spot and at once entered the well. He worked for about 15 minutes until exhausted on account of lack of air and his advanced age, and was then relieved by another constable. The well was four feet in diameter and had been sunk to a depth of 44 feet. There was imminent danger of the sides of the well further collapsing as the earth was saturated after heavy rains. He assisted in the rescue work at considerable personal danger which resulted finally in one of the masons being taken out alive from a depth of about 19 feet, though the other was found dead at a depth of about 25 feet.

Piru Khan, Constable ...

... On 7th July 1937 a well in the course of construction inside the compound of the Jharswar Mahadeb Temple in Nayabazar, Balasore town, collapsed burying two masons. Constable Piru Khan on arrival at the scene immediately went down the well and relieved constable Waz Mohammad who was exhausted. He worked for about 2½ hours and succeeded in rescuing from a depth of about 19 feet one of the masons who was still alive though

Name of officer and rank.

Statement of services for which the decoration has been conferred.

ORISSA—concl'd.

unconscious. He also recovered at a depth of about 25 feet the body of the other mason who was found to be dead. The well was 4 feet in diameter and had been sunk to a depth of about 44 feet. The surroundings were congested and the rescue work was conducted in failing light under extremely difficult and dangerous circumstances owing to lack of air and the likelihood of the sides of the well collapsing on account of the earth being saturated after heavy rains.

N. B.—These awards are made for gallantry under regulation (d) (i) of the regulations governing the grant of the Indian Police Medal and consequently carry with them the special allowances admissible to officers of, and below, the rank of Inspector of Police.

J. A. THORNE,

Secretary to the Governor General (Public).

HEALTH AND LOCAL SELF-GOV'T. DEPARTMENT.

NOTIFICATION.

The 10th November 1937.

No. 7851 L.S.G.—Under sub-section (3) of section 44 of the Madras Local Boards Act, 1920, as applied to the Agency, the Governor is pleased to remove Sriman S. P. Padmanabham Patnaik Mahasayo, Huzur Sarishtadar, Collector's office, Koraput, from the offices of member and President of the Koraput union board in the Koraput district on his having been transferred to a place outside the jurisdiction of the said union board.

E. R. WOOD,

Secretary to Government.

The 10th November 1937.

No. 5493-E.—The Government of Orissa are pleased to appoint the following to be members of the Managing Committee of the Government Secondary and Training School for Women at Berhampur:—

- (1) Mrs. Lakshmi Bai Garu — *President.*
- (2) The Head Mistress of the School—*Ex officio Secretary.*
- (3) Miss B. Mahanty, Sub-Inspector of Schools, Berhampur.
- (4) Sjt. Premananda Mahanty, M.A., M.L.A.
- (5) M. R. Ry. V. Koneti Rao, B.A., L.T.

2. The non-official members will hold office for a period of three years from the date of notification.

By order of the Governor,

E. R. WOOD,

Secretary to Government.

EDUCATION DEPARTMENT.

NOTIFICATIONS.

The 10th November 1937.

No. 5480-E.—Government have been pleased to depute Dewan Bahadur Devasikamani Mudaliar to conduct an enquiry into the Co-operative Department in Orissa. Officials of the Department are requested to see that all possible help is given to the Dewan Bahadur in conducting his enquiry and in making such investigations as he may desire into the conditions and working of the various Banks and Societies. The exact terms of reference regarding this enquiry will be issued later.

SUBORDINATE CIVIL SERVICE. HOME, REVENUE AND FINANCE DEPARTMENTS.

NOTIFICATION.

The 9th November 1937.

No. 12498—IS/2-5/37-A.—On being relieved of his duties as Port Officer, Orissa Ports, Balasore, Babu Raj Kishore Garnaik, Sub-Deputy Magistrate and Sub-Deputy Collector, is posted to the headquarters station of the district of Cuttack.

He is vested with the powers of a Magistrate of the second class.

P. T. MANSFIELD,

Chief Secretary to Government.

PUBLIC WORKS DEPARTMENT.

NOTIFICATIONS.

The 8th November 1937.

No. 11486-E.—Babu Sudhir Kumar Palit, Assistant Engineer, is appointed to hold charge of the newly created Burra Bridge Construction Subdivision, with effect from the date he takes over charge.

The 8th November 1937.

No. 11490-E.—On return from leave Babu Sohan Lal, Assistant Engineer, is posted to the charge of the Cuttack Embankment Subdivision of the Northern Division.

By order of the Governor,

A. VIPAN,

Secretary to Government.

OFFICE OF THE ELECTIONS OFFICER.

NOTIFICATION.

Puri, the 5th November 1937.

No. 1212-E. O. P.—In pursuance of rule 82, read with sub-rule (2) of rule 43 of the Orissa Legislative Assembly Electoral Rules, Part II (Elections and Election Petitions), it is hereby published for general information that Mr. Braja Sundar Das of village Kaima, P. O. Binjharpur in the district of Cuttack, has been declared to be duly elected to fill the vacant seat caused by the resignation of Sir Rajendra Narayan Bhanja Deo Bahadur, Kt., O.B.E., in the East Orissa Landholders' Constituency of the Orissa Legislative Assembly.

S. N. MOZUMDAR,

Elections Officer to the Govt. of Orissa.

SUBORDINATE EDUCATIONAL SERVICE.

NOTIFICATION.

The 3rd November 1937.

No. 31.—Babu Biraj Mohan Senapati, Headmaster, Phulbani Middle English School, is allowed leave on medical certificate on average pay for thirteen days under rules 284, 289-91 and 297 of the Bihar and Orissa Service Code, with effect from the 25th September 1937.

H. DIPPIE,

Director of Public Instruction.

CO-OPERATIVE SOCIETIES.

NOTIFICATIONS.

The 4th November 1937.

No. 5832.—Whereas it has been proved to my satisfaction that the Saunra, Ramarang, Kapileswar, Landra (Jhankad), Bhairpur, Putting, Kirtanpur and Erdanga Co-operative Societies, bearing registration nos. 11/Cu. of 8th March 1932, 5/Cu. of 18th March 1929, 42/Cu. of 27th October 1929, 10/Cu. of 8th March 1932, 9/Cu. of 9th April 1931, 7/Cu. of 8th March 1932, 8/Cu. of 8th March 1932 and 9/Cu. of 8th March 1932, respectively, in the district of Cuttack, have not yet commenced working, I hereby in exercise of the power conferred by clause (a), section 42 of the Bihar and Orissa Co-operative Societies Act (VI of 1935), order the said societies to be wound up.

And further in exercise of the power conferred by sub-section (1) of section 44 of the same Act, I hereby appoint Babu Padmanav Misra, Manager, Cuttack Central Co-operative Bank, Ltd., to be liquidator of the abovenamed societies and direct that any person having any claim against them shall make the same before the liquidator within one month from date.

The 8th November 1937.

No. 5901.—I hereby, in exercise of the powers conferred by sub-section (1) of section 44 of the Bihar and Orissa Co-operative Societies Act (Act VI of 1935), appoint Babu Hemanta Kumar Mitra, Manager of the Jajpur Central Co-operative Bank, Ltd., Jajpur, to be the liquidator of Ratlang, Mahakalpara, Balibil, Nuagan-Sherpur, Chandramu and Paghira Co-operative Societies, bearing registration nos. 197 of 1915, 383 of 1919, 188 of 1919, 148 of 1914, 21 of 1913 and 87 of 1917, respectively, in the district of Cuttack, in place of Babu Banodebehari Patnaik, Assistant Manager of the aforesaid Central Co-operative Bank, who under notification no. 5436, dated the 4th December of 1935, published in the Bihar and Orissa Gazette of the 11th December 1935, was appointed liquidator of the abovenamed societies.

S. C. ROY,

*Deputy Registrar,
Co-operative Societies, Orissa.*

TREASURY NOTICE.

NOTIFICATION.

The 4th November 1937.

Babu M. N. Guha, Deputy Collector, has been placed in temporary charge of the Sambalpur Treasury, with effect from the forenoon of the 10th November 1937 and is authorised to draw bills on other Treasuries.

R. C. DAS,

Deputy Commissioner, Sambalpur.